

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:6904  
ANSWERED ON:11.05.2005  
PROVIDING EMPLOYMENT TO YOUTH CROSSING AGE LIMIT  
Joshi Shri Pralhad Venkatesh

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the Government has any specific plan for providing employment to those youths who have crossed the age limit permissible for employment in Government and Semi-Government Sectors;
- (b) if so, the details thereof alongwith its financial implications; and
- (c) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS.(SHRI SURESH PACHOURI)

- (a) & (b): No such proposal is under consideration of the Government.
- (c): As per extant instructions on the subject, only those candidates are considered for employment in the Central Government, who fulfill all the eligibility criteria as prescribed in the Recruitment Rules.